AYUSH EXPORT PROMOTION COUNCIL

*234. SHRI RANJEETSINGH HINDURAO NAIK NIMBALKAR: SHRI DEVJI M. PATEL:

Will the Minister of COMMERCE & INDUSTRY (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

(a) whether the Government has decided to set up an AYUSH Export Promotion Council;
(b) if so, the details thereof; and
(c) the steps taken by the Government for standardization of HS Code for AYUSH to achieve price and quality competitiveness to boost AYUSH exports?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)
THE MINISTER OF COMMERCE AND INDUSTRY
(SHRI PIYUSH GOYAL)

(a) to (c): A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF LOK SABHA
STARRED QUESTION NO. 234 FOR ANSWER ON 10th MARCH, 2021
REGARDING “AYUSH EXPORT PROMOTION COUNCIL”.

(a) & (b) Ministry of AYUSH is currently holding stakeholder consultations to explore setting up an AYUSH Export Promotion Council (EPC). The procedural steps involved in setting up the EPC are being taken up. Ministry of AYUSH has informed that Federation of Indian Chambers of Commerce and Industry (FICCI) has been tasked with coordinating with Department of Commerce and the Indian Industry members who are interested in forming the corpus of an AYUSH Export Promotion Council.

(c) Most of the products of Ayurveda, Homoeopathic, Siddha, Sowa Rigpa and Unani systems, Herbal Products and Medicinal Plant products are not identified under specific HS Codes (International Harmonised Commodity Description and Coding System). At present, they are spread over several HS chapters, viz., Chapters 12, 13, 14, 17, 30 and 33 in general.

The recommendations of the Task Force set up by the Ministry of AYUSH on expanding trade classification, quality control and standardization of Indian Systems of Medicine (ISM) and Herbal Products are under examination of the Government.

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